

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 245 OF 2020

Beachfront Resorts Pvt. Ltd.

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. Shivan Desai, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondent nos. 1 and 3.

Mr. B. Pacheco, Advocate holding for Mr. Nigel Da Costa Frias, Advocate for the Respondent no.2.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 25th November, 2020

P.C.

1. The learned Advocate General states that the GCZMA has conducted the inspection and the report as also certain other material will be placed on record latest by 01.12.2020.

2. Mr. B. Pachecho, learned Counsel for the Panchayat, states that the Panchayat will also file an additional response latest by 01.12.2020.

3. Advance copies of the replies to be furnished to the learned Counsel for the petitioners. We place this matter for further consideration on 02.12.2020 for final disposal at the stage of admission.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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